

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1922
ANSWERED ON:05.08.2010
PILOTS DRUNK ON DUTY
Shivanagouda Shri Shivaramagouda

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether most of the commercial pilots of Air India and other airlines are found drunk on duty;
- (b) if so, the percentage of those drunk pilots;
- (c) whether crew members also consume alcoholic drink in international flights as it is served to the passengers;and
- (d) if so, keeping in view the security of aircraft steps the Government proposes to take to prevent the same?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

- (a):- No. Madam. There has been no incident wherein pilots have taken flight under the influence of alcohol
- (b):- Does not arise.
- (c):- No, Madam. No such reports have been received by Directorate General of Civil Aviation.
- (d):- Directorate General of Civil Aviation (DGCA) has issued Civil Aviation Requirements (CAR) Section 5, Series F, Part 3, issue 1 dated 13.11.2009 that explains the procedure to be followed for Pre - Flight Medical Check and Breath Analyzer test for Alcohol consumption. All crew members have to report for pre flight medical and alco tests are carried out on random basis. DGCA also carries out Surveillance Checks on Pre - flight Medical. Action is taken against pilots as per the company policy. The crew is immediately grounded as per procedures given in Operations Manual of the concerned Operator with loss of pay & allowances. In cases of repetition severe action such as termination or withdrawal of other privileges, is also taken.